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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

IA 248, 249/2017, IA 209 of 2017, T.P. No. 206- A to F of 2016  
In T.P. No. 206/397-398/NCLT/AHM/2016(New)  
CA 201/2011, 232/2012, 240/2012, 167/2015, 70/2016, CA\_/2017 in  
C.P. No. 82/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

Name of the Company: Enercon Gmbh  
V/s.  
Wind World India Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SAURABH SPARKAR	SR. ADV	PEITRONER	i/l. Varni and Varni J.
2.	SHAHEDA MADRAS WAZA	ADV	u	
3.	SALIL THAKORE	ADV.	R. NO. 32 & 37	
4.	SHYAM KAPADIA	ADV.	R. 2	SALIL THAKORE
5.	ANIL GANDHI	ADV.	R. 2	
6.	RASHID BOATWALLA	ADV.	R. 2	
7.	RAHUL JAIN	ADV.	R. 2	SALIL THAKORE
8.	ARJUN SREENIVAS	ADV.	R. 3, 35	
9.	SAHIL SETHI	ADV.	R. 4-8, 34	
10.	NATASHA SUTARIA	ADV.	R 33	SALIL THAKORE
11.	ROHAN SHAH	ADV.	R 9 to 32	
12.	HARSH DAVE	ADV.	R 38 to 41, Proposed RESP.	
13.	NANDISH THACKER	ADV.	NOS. 43, 53 + 62	SALIL THAKORE
14.	PRATIK JASANI	ADV.	PROPOSED RESP. NOS. 42, 44 to 52, 54 to 61, 63 to 81, 85, 86	
		ADV.	PROPOSED RESP. NOS. 82-84	Atasha. Karsile

**ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Petitioner.

Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala present for Respondent no. 2. Learned Advocate Mr. Rahul Jain present for Respondent no. 3 and 35. Learned Advocate Mr. Arjun Sreenivas present for Respondents no. 4 to 8 and 34. Learned Advocate Mr. Sahil Shah present. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33. Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32. Learned Advocate Mr. Hardik Dave present for Respondents no. 38 to 41 and proposed respondents no. 43, 53 and 62. Learned Advocate Mr. Nandish Thacker present for proposed respondents no. 42, 44 to 52, 54 to 61, 63 to 81, 85 and 86. Learned Advocate Mr. Pratik Jasani present for Proposed respondents no. 82 to 84.

At request of both sides.

List the matter on 28.02.2018.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 2nd day of February, 2018.